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Correction of Answer to Unstarred Onestion No. 1930 dated 6-3-1969 regarding Employment Exchange in Laccadive Islands

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : I would like to draw attention to the reply given by me on the 6th March, 1969, to Part (c) of the Unstarred Question No. 1930 by Shri P. M. Sayeed and Shri Virbhadra Singh regarding Employment Exchange in Laccadive Islands. I had stated that "there are about 50 unemployed matriculates and one unemployed graduate in the Islands". This was based on a wireless message received from the Laccadive Administration. The subsequent formal written communication received from the Laccadive Administration, however, revealed that there are no unemployed gradutes in the Islands.

.My reply may therefore be corrected to read :

> "There are about 50 unemployed matriculates in the Islands".

12:12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE REPORTED SINKING OF KASHMIR PLATEAU

SHRI JYOTIRMOY BASU (Diamond Harbour): Sir, I call the attention of the Minister of Petroleum and Chemicals and Mines and Metals to the following matter of urgent public importance and I request that he may make a statement thereon i

"Reported sinking of Kashmir Plateau."

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND ME-(SHRI JAGANATH RAO): TALS It is reported by the State Government of Jammu and Kashmir that following the unprecedented heavy snowfall on April 29, 1969 and the rapid melting of snow and continuous wet weather conditions thereafter, land slides have occurred at a number of

places in the Srinagar and Baramula districts of Jammu and Kashmir. Small bits of land are affected in areas of about 53 villages in the two districts. In most areas the slides are in agricultural or forest lands. However, in five villages of Srinagar district and four villages of Baramulla district 170 and 85 houses respectively have been threatened by the landslides.

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It is reported that these landslides have been caused by the recent heavy and out of season snowfall The sudden melting of the snows had also accentuated undercutting by erosion at some points, resulting in localised slumping of the ground. Regular winter snows generally over-lie firmly frozen ground which is sealed to the waters from the melting snow above. In these cases since the snowfall took place after the spring had commenced, water could directly get into the strata, Further the snowfall itself was heavy and the melting was also rapid, so that the inflow of water into the underlying strata was unusually rapid, resulting in the unsetting of the delicate balance ensuring stability in such formations on hill slopes where the structure and the topography render the area liable to sliding. These occurrences are reported to be localized phenomena and do not constitute the sinking of Kashmir Plateau.

The Sfate Government have reported that they have taken special precautionary measures so as to prevent loss of life in case some of the slides assume dangerous proportions. The affected areas and those likely to be affected have been evacuated and the residents housed in tents and other available accommodation. Observation teams of officers of concerned Departments are reported to have been posted at Lalipora and at a central point in the Baramulla district. These teams are in constant touch with the district authorities. Once the emergency caused by the slides is over, the State Government propose to undertake surveys so as to determine long term measures that should be taken particularly in areas where population may be threatened.

SHRI S. M. BANERJEE (Kanpur): Sir, this statement should be circulated. It is a long statement. It is a sinking business.

MR. SPEAKER: There is no time. Let us proceed; let us see how deep it is sinking already.

SHRI JYOTIRMOY BASU; There had been heavy rainfall all over the country beside the Kashmir valley. Why is it that this particular place has suffered? Srinagar also had similar snowfall and rainfall earlier. So, the arguement put forward by the Minister is far from convincing. In 1963, in the same area, there had been an earthquake and there were cracks and potholes and subsidence and landslides. At that time, there was a talk of bringing experts from outside the country also to come and examine the whole thing. Has that been done? We have been told that the Geological Survey of India also nibbled at the thing, but it did not systematically follow the whole thing. Why this has happened, the Minister should tell us. I want also to know the area involved, the number of heads of population involved and the extent of damage done. At the same time, there is an apprehension in our minds, because in Gilgit the U-2 base is being demolished by the US authorities, whether that demolition vibration has affected the subsoil strata in these areas.

SHRI JAGANATH RAO: As I stated in my main statement, it is only a surface phenomen and not a geological phenomenon which has resulted because of the unprecedented snowfall, rapid melting of snow in the spring season and the resulting seepage of water into the substrata. We have been assured by the State Government and the Geological Department and other concerned departments of the State Government are at it and there is no danger to life or property, apart from what I have already indicated.

SHRI JYOTIRMOY BASU I May I know why the Japanese experts were not asked to come?

MR. SPEAKER : All exports—American, Japanese and others—will come.

Now, Mr. Shastri.

श्री रघुवीर सिंह शास्त्री (बागपत) : श्रीमन्, असबारों से यह पता चलता है, इन्होंने बताया कि 29 तारीख को इस प्रकार का हितपात शुरू हुआ और यह आपत्ति आई, अखबारों की रिपोर्ट से पता चलता है, 10 मई के दिल्ली के अखबारों में निकला कि वहाँ के निवासी दस रातों से बिना सोये रात काट रहे हैं, तो क्या यह इस बात का प्रमाण नहीं हैं कि सरकार की इतनी बड़ी असावघानी है कि 53 गावों के लोग दस रात से बिना सोये रात काट रहे हैं और सरकार ने उनकी सहायता का, उन की रक्षा का कोई उपाय नहीं किया ?

दूसरे, मैं यह पूछना चाहता हूँ, यह जो सरकार के पास रिपोर्ट आई है यह काश्मीर राज्य के माल मुहकमे ने भेजी है या ग्राप ने वहां कुछ भूगभं-वैज्ञानिक, ज्यालाजिस्ट्स भी भेजे थे जो जाकर देखें कि इसका कारण क्या है ?

तीसरी बात-आपने कहा कि ज्यादातर सेतों की ओर जंगलों की भूमि घंस रही है। मैं पूछना चाहता है कि कितना रकवा घंस रहा है, किसानों का कितना नुकसान हुआ है और उसके लिये सरकार किसानों को कितना मुग्रावजा और राहत देने जा रही है ? एक जगह श्रीनगर और बारामूला के बीच सोपूर के पास श्रीनगर-बारामुला सडक घंस रही है। इससे क्या यह साबित नहीं होता कि सारा एरिया जो है उसके अन्दर ऐसी खराबी है कि जिसके लिए बहुत जल्दी ऐक्शन लेना और एहतियात करना जरूरी है ? मैं सरकार से पूछना चाहता हं कि इन सब चीजों के लिये सरकार क्या स्थाई उपाय कर रही है जिससे कि इस तरह की विपदायें न मायें और जो आपदग्रस्त लोग हैं उनको बसाने या दूसरे प्रकार सहायता देने के लिए सरकार क्या विचार कर रही है ?

SHRI JAGANATH RAO: Newspapers reports evidently do not seem to be correct. The State Government have assured us that this occurrence was only local at one or two places and they have taken the necessary

[SHR1 JAGANATH RAO]

precautions to see that persons who are likely to be affected were evacuated from the area and housed elsewhere. About prevention of recurrence of such things. I have said that steps will be taken by the Geological Department of the State and the Geological Survey of India to see that such things do not recur. There is no likelihood of any threat of slumping of major land blocks elsewhere in the Kashmir Valley.

श्री रघुवीर सिंह शास्त्री : अध्यक्ष महोदय, मेरी बातों का जवाब नहीं दिया एक तो यह कि अखबारों की रिपोर्ट है कि दस रातों से उन गांवों के लोग बिना सोये रहे, इसका क्या कारण है, सरकार क्यों इतनी लापरवाही बरतती रही ? दूसरे मैंने पूछा कि जंगलों की ओर किसानों की कितनी भूमि घंसी है और कितना नुकसान हुआ है ?

SHRI JAGANATH RAO: When there is heavy rain and likelihood of flood, naturally people in those areas would be spending sleepless nights; We can understand that. But I can assure the House that no damage was caused to any person.

भी प्रकाश वीर शास्त्री (हापुड़) : यह भी तो बताइये पाप तो बहुत नहीं बढ़ गए वहां ?

SHRIMATI ILA PALCHOUDHURI (Krishnagar): It has been reported that another 1000 people in District Lulipura are going to be affected and 4 or 5 village in that district are threatened by the mud that is coming through. So, altogether a total number of practically 8,000 to 10,000 people are going to be affected. What is the Government going to do to give them alternative accommodation somewhere? Has any arrangement been made about that? The report says that small children are suffering very badly in that area due to the shifting. I want to know whether any arrangement has been made to provide some particular medicines and clothing to small children.

SHRI JAGANATH RAO: All those measures that were required were taken by the State Government, and the damage caused, according to the State Government,

is not so much as stated by the hon. Member. The press reports may be on the high side, but all necessary steps have been taken and will be taken.

12.21 hrs.

PAPERS LAID ON THE TABLE

STATEMENT CONTAINING PRINCIPAL RECOMMENDATIONS OF THE BERO-NAUTICS COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): Sir, on behalf of Sardar Swaran Singh, I beg to lay on Table a statement containg principal recommendations of the Aeronautics Committee [Placed in Library. See No. LT-1164/69].

REPORT OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHUL RENU GUHA]: I beg to lay on the Table a copy of the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1967-68 Vols. I and II, under Article 338(2) of the Constitution. [Placed in Library. See No. LT-1165/69].

REPORT OF NATIONAL COAL DEVE-LOPMENT CORPORATION COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHE-MICALS AND MINES AND METALS (SHRI JAGANATH RAO): I beg to lay on the Table-

- (1) A copy of the Report of National Coal Development Corporation Committee. [Placed in Library. See No. LT-1166/69].
- (2) A copy of the Mineral Concession (Third Amendment) Rules, 1969, published in Notification No. G. S. R. 939 in